

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Date : 30.05.2022										
Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	39402/2022	30.05.2022	ABLAPL-13177/2020	M R SAHOO	GENERAL		Order Dtd. 2022-04-20			(Seat No-)
2	39403/2022	30.05.2022	WP (C) - 16012/2019	M R SAHOO	GENERAL		Order Dtd. 2019-09-06			(Seat No-)
3	39404/2022	30.05.2022	BLAPL-890/2022	R K ROUT	GENERAL		Order Dtd. 2022-05-17		CRIMINAL MISC-3	(Seat No-4)
4	39405/2022	30.05.2022	CRLMC-1253/2013	P C DAS	GENERAL		Order Dtd. 2022-05-20			(Seat No-4)
5	39406/2022	30.05.2022	CRLMC-910/2012	S.K.SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-05-09			(Seat No-4)
6	39407/2022	30.05.2022	CRLMC-3461/2011	SAMIR BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-05-04			(Seat No-4)
7	39408/2022	30.05.2022	CRLMC-2392/2017	A.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-10			(Seat No-4)
8	39409/2022	30.05.2022	CRLMC-3290/2011	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-04			(Seat No-4)
9	39410/2022	30.05.2022	CRLMC-1692/2011	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-05-04			(Seat No-4)
10	39411/2	30.05.2022	WP (C) -	A.T.NAYAK	C.O.	COURT	Order			(Se

	022	2	12477/2 022			NO. 1	Dtd. 2022- 05-18			at No- 4)
11	39412/2 022	30.05.202 2	WP (C) - 37338/2 021	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022- 05-06			(Se at No- 4)
12	39413/2 022	30.05.202 2	CRLMC- 2415/20 16	N.C.SINHA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(Se at No- 4)
13	39414/2 022	30.05.202 2	CRLMC- 2418/20 16	N.C.SINHA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(Se at No- 4)
14	39415/2 022	30.05.202 2	WP (C) - 1932/20 09	G.SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2022- 05-19			(Se at No- 4)
15	39416/2 022	30.05.202 2	CRLMC- 2174/20 18	R.DAS.NAY AK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 05-05			(Se at No- 4)
16	39417/2 022	30.05.202 2	WP (C) - 7546/20 20	K.N.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022- 05-19			(Se at No- 4)
17	39418/2 022	30.05.202 2	WP (C) - 12416/2 022	P K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022- 05-20			(Se at No- 4)
18	39419/2 022	30.05.202 2	TRPCRL- 107/201 8	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 04-26			(Se at No- 4)
19	39420/2 022	30.05.202 2	TRPCRL- 107/201 8	S P DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 04-26			(Se at No- 4)
20	39421/2 022	30.05.202 2	WP (C) - 7546/20 20	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2022- 05-19			(Se at No- 4)
21	39422/2 022	30.05.202 2	TRP (C) - 198/201 9	S P DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 04-26			(Se at No- 4)
22	39423/2 022	30.05.202 2	WP (C) - 7546/20 20	K.C.PANDA	C.O.	COURT NO. 22	Order Dtd. 2022- 05-19			(Se at No- 4)

23	39424/2022	30.05.2022	WP (C) - 19300/2021	H.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-05-06			(Seat No-4)
24	39425/2022	30.05.2022	WP (C) - 19300/2021	B.K.MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-05-06			(Seat No-4)
25	39426/2022	30.05.2022	WP (C) - 5314/2022	MOHAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-05-19			(Seat No-4)
26	39427/2022	30.05.2022	WP (C) - 5314/2022	JYOTIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-19			(Seat No-4)
27	39428/2022	30.05.2022	OJC-8314/2000	K.C.KAR	C.O.	COURT NO. 9	Order Dtd. 2022-05-18		WRIT BRANCH -6	(Seat No-24)
28	39429/2022	30.05.2022	TRP (C) - 198/2019	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Seat No-24)
29	39430/2022	30.05.2022	WP (C) - 13626/2022	LOKANATH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Seat No-24)
30	39431/2022	30.05.2022	WP (C) - 20809/2013	S K MISHRA	C.O.	COURT NO. 9	Order Dtd. 2022-05-20			(Seat No-24)
31	39432/2022	30.05.2022	WP (C) - 13154/2022	SAROJ KU.PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24		WRIT BRANCH -7	(Seat No-48)
32	39433/2022	30.05.2022	WP (C) - 20835/2013	S.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20			(Seat No-48)
33	39434/2022	30.05.2022	WPC (OAC) - 1207/2019	S K PANDA	GENERAL		Order Dtd. 2022-02-09			(Seat No-48)
34	39435/2022	30.05.2022	WPC (OAC) - 1207/2019	S K PANDA	GENERAL		Order Dtd. 2022-02-09			(Seat No-48)
35	39436/2022	30.05.2022	WP (C) - 33514/2011	G ROUT	C.O.		Order Dtd. 2022-			(Seat No-

							05-17			48)
36	39437/2022	30.05.2022	ABLAPL-4891/2022	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-48)
37	39438/2022	30.05.2022	ABLAPL-4900/2022	N ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-48)
38	39439/2022	30.05.2022	ABLAPL-4877/2022	S C SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-48)
39	39440/2022	30.05.2022	ABLAPL-4872/2022	SAMBEET PATTANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-48)
40	39441/2022	30.05.2022	CRLMC-1433/2022	J.P.KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRIMINAL MISC-1	(Se at No-2)
41	39442/2022	30.05.2022	ABLAPL-4876/2022	J BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
42	39443/2022	30.05.2022	CRLMC-1425/2022	P.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
43	39444/2022	30.05.2022	ABLAPL-4871/2022	S.K.TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
44	39445/2022	30.05.2022	CRLMC-1417/2022	S.K.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
45	39446/2022	30.05.2022	ABLAPL-4874/2022	A SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
46	39447/2022	30.05.2022	CRLMC-1414/2022	M.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
47	39448/2022	30.05.2022	ABLAPL-4873/2022	R.K.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRIMINAL MISC-1	(Se at No-2)
48	39449/2022	30.05.2022	CRLMC-1394/2022	M.K.SAHU	C.O.	COURT NO. 3	Order Dtd.			(Se at

			22			OLD	2022-05-27			No-2)
49	39450/2022	30.05.2022	ABLAPL-4869/2022	MAHIMANAN DA SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
50	39451/2022	30.05.2022	CRLMC-1376/2022	P. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
51	39452/2022	30.05.2022	ABLAPL-4899/2022	D K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
52	39453/2022	30.05.2022	CRLMC-1342/2022	A. PATTANA IK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
53	39454/2022	30.05.2022	CRLA-425/2022	B. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
54	39455/2022	30.05.2022	ABLAPL-4868/2022	A. K. JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
55	39456/2022	30.05.2022	ABLAPL-4898/2022	C K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRIMINAL MISC-1	(Se at No-2)
56	39457/2022	30.05.2022	CRLA-422/2022	S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
57	39458/2022	30.05.2022	ABLAPL-4867/2022	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
58	39459/2022	30.05.2022	ABLAPL-4897/2022	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRIMINAL MISC-1	(Se at No-2)
59	39460/2022	30.05.2022	ABLAPL-4329/2022	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
60	39461/2022	30.05.2022	ABLAPL-4896/2022	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRIMINAL MISC-1	(Se at No-2)
61	39462/2	30.05.2022	ABLAPL-	C. K.	C.O.	COURT	Order			(Se

	022	2	4133/2022	ROUT		NO. 3 OLD	Dtd. 2022-05-27			at No-2)
62	39463/2022	30.05.2022	ABLAPL-4930/2022	R R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
63	39464/2022	30.05.2022	ABLAPL-4969/2022	H.K.MOHAN TA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
64	39465/2022	30.05.2022	ABLAPL-4968/2022	B.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
65	39466/2022	30.05.2022	WP (C) - 13605/2022	R R DAS	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-2)
66	39467/2022	30.05.2022	ABLAPL-4936/2022	T. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
67	39468/2022	30.05.2022	ABLAPL-4966/2022	S.K.MOHAN TY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
68	39469/2022	30.05.2022	ABLAPL-4965/2022	N.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRIMINAL MISC-3	(Se at No-18)
69	39470/2022	30.05.2022	WP (C) - 13457/2022	R R DAS	C.O.	COURT NO. 15	Order Dtd. 2022-05-27		WRIT BRANCH -2	(Se at No-6)
70	39471/2022	30.05.2022	CRLA-400/2022	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-6)
71	39472/2022	30.05.2022	ABLAPL-4895/2022	A.S.PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-6)
72	39473/2022	30.05.2022	BLAPL-4611/2022	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-6)
73	39474/2022	30.05.2022	ABLAPL-4961/2022	BISWARANJAN DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-6)

74	39475/2022	30.05.2022	ABLAPL-4959/2022	S.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-6)
75	39476/2022	30.05.2022	ABLAPL-4894/2022	A S PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-6)
76	39477/2022	30.05.2022	ABLAPL-4958/2022	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-6)
77	39478/2022	30.05.2022	ABLAPL-4892/2022	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-6)
78	39479/2022	30.05.2022	ABLAPL-4888/2022	P S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-6)
79	39480/2022	30.05.2022	ABLAPL-4905/2022	R.R.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-6)
80	39481/2022	30.05.2022	BLAPL-4572/2022	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRMINAL MISC-2	(Se at No-16)
81	39482/2022	30.05.2022	BLAPL-4579/2022	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-16)
82	39483/2022	30.05.2022	ABLAPL-4887/2022	A K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRIMINAL MISC-1	(Se at No-2)
83	39484/2022	30.05.2022	ABLAPL-4907/2022	D.J. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
84	39485/2022	30.05.2022	BLAPL-9252/2020	BINDU SAGAR SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-05-27			(Se at No-2)
85	39486/2022	30.05.2022	BLAPL-9276/2020	BINDU SAGAR SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-05-27			(Se at No-2)
86	39487/2022	30.05.2022	ABLAPL-4886/2022	G R PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-			(Se at No-

							05-27			2)
87	39488/2 022	30.05.202 2	ABLAPL- 4955/20 22	N.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 2)
88	39489/2 022	30.05.202 2	ABLAPL- 4906/20 22	NIRANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 2)
89	39490/2 022	30.05.202 2	ABLAPL- 4954/20 22	R.C.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 2)
90	39491/2 022	30.05.202 2	BLAPL- 4654/20 21	PRATAP KUMAR BARIK	C.O.	COURT NO. 25	Order Dtd. 2022- 05-27		CRMINA L MISC-2	(Se at No- 15)
91	39492/2 022	30.05.202 2	ABLAPL- 4885/20 22	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 15)
92	39493/2 022	30.05.202 2	ABLAPL- 4904/20 22	NIRANJAN MLLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 15)
93	39494/2 022	30.05.202 2	BLAPL- 4921/20 21	PITABAS NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-17			(Se at No- 15)
94	39495/2 022	30.05.202 2	ABLAPL- 4952/20 22	B.N.SATAP ATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 15)
95	39496/2 022	30.05.202 2	ABLAPL- 4903/20 22	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 15)
96	39497/2 022	30.05.202 2	ABLAPL- 4951/20 22	R.R.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 15)
97	39498/2 022	30.05.202 2	ABLAPL- 4881/20 22	S.PATTANA IK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 15)
98	39499/2 022	30.05.202 2	BLAPL- 3667/20 22	SASMITA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022- 05-27		CRIMIN AL MISC-3	(Se at No- 3)
99	39500/2 022	30.05.202 2	ABLAPL- 5021/20	MANAS RANJAN	C.O.	COURT NO. 3	Order Dtd.			(Se at

			22	PANDA		OLD	2022-05-27			No-3)
100	39501/2022	30.05.2022	ABLAPL-4949/2022	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-3)
101	39502/2022	30.05.2022	ABLAPL-4902/2022	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-3)
102	39503/2022	30.05.2022	ABLAPL-5020/2022	MANAS RANJAN PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-3)
103	39504/2022	30.05.2022	ABLAPL-4948/2022	G. R. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-3)
104	39505/2022	30.05.2022	ABLAPL-5019/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRIMINAL MISC-1	(Se at No-7)
105	39506/2022	30.05.2022	ABLAPL-5018/2022	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
106	39507/2022	30.05.2022	WP (C) - 1553/2017	K. K. NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-27			(Se at No-7)
107	39508/2022	30.05.2022	WP (C) - 19100/2021	S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
108	39509/2022	30.05.2022	ABLAPL-4880/2022	S. R. SUBUDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
109	39510/2022	30.05.2022	WP (C) - 12601/2022	R. C. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2022-05-20		WRIT BRANCH -2	(Se at No-34)
110	39511/2022	30.05.2022	ABLAPL-5017/2022	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-34)
111	39512/2022	30.05.2022	ABLAPL-5014/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-34)
111	39513/2022	30.05.2022	ABLAPL-	JAYAKRISH	C.O.	COURT	Order		CRIMIN	(Se

2	022	2	4879/2022	NA MOHAPATRA		NO. 3 OLD	Dtd. 2022-05-27		AL MISC-1	at No-2)
113	39514/2022	30.05.2022	ABLAPL-5013/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-2)
114	39515/2022	30.05.2022	ABLAPL-5009/2022	ACHYUTANA NDA PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRIMINAL MISC-1	(Se at No-7)
115	39516/2022	30.05.2022	ABLAPL-5008/2022	ACHYUTANA NDA PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
116	39517/2022	30.05.2022	ABLAPL-4878/2022	S. R. SUBUDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
117	39518/2022	30.05.2022	ABLAPL-5007/2022	ACHYUTANA NDA PATTNAIK, S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
118	39519/2022	30.05.2022	ABLAPL-4984/2022	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
119	39520/2022	30.05.2022	ABLAPL-4947/2022	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
120	39521/2022	30.05.2022	ABLAPL-4983/2022	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
121	39522/2022	30.05.2022	ABLAPL-4945/2022	H N MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
122	39523/2022	30.05.2022	ABLAPL-4980/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
123	39524/2022	30.05.2022	WP (C) - 8460/2020	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-05-05			(Se at No-7)
124	39525/2022	30.05.2022	ABLAPL-4935/2022	B. R. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)

125	39526/2022	30.05.2022	ABLAPL-4979/2022	BARADA PRASANNA SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
126	39527/2022	30.05.2022	ABLAPL-4944/2022	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
127	39528/2022	30.05.2022	ABLAPL-4978/2022	GANESH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
128	39529/2022	30.05.2022	ABLAPL-4933/2022	K.S.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
129	39530/2022	30.05.2022	WP (C) - 8460/2020	P.C.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-05-05			(Se at No-7)
130	39531/2022	30.05.2022	ABLAPL-4937/2022	T. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
131	39532/2022	30.05.2022	ABLAPL-4943/2022	S.K. BHANJADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-7)
132	39533/2022	30.05.2022	ABLAPL-4932/2022	K.S.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27		CRIMINAL MISC-3	(Se at No-18)
133	39534/2022	30.05.2022	ABLAPL-4976/2022	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
134	39535/2022	30.05.2022	ABLAPL-4942/2022	S.K. BHANJADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
135	39536/2022	30.05.2022	ABLAPL-4929/2022	H.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
136	39537/2022	30.05.2022	ABLAPL-4974/2022	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
137	39538/2022	30.05.2022	WP (C) - 6479/2015	G.C.JENA	C.O.	COURT NO. 9	Order Dtd. 2022-			(Se at No-

							05-06			18)
138	39539/2022	30.05.2022	ABLAPL-4972/2022	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
139	39540/2022	30.05.2022	ABLAPL-4923/2022	R.R.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
140	39541/2022	30.05.2022	ABLAPL-4941/2022	R SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
141	39542/2022	30.05.2022	ABLAPL-4971/2022	BARADA PRASANNA SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
142	39543/2022	30.05.2022	ABLAPL-4920/2022	P.R.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
143	39544/2022	30.05.2022	WP (C) - 28339/2019	R.C.MUDULI	C.O.	COURT NO. 8	Order Dtd. 2022-05-06			(Se at No-18)
144	39545/2022	30.05.2022	ABLAPL-4940/2022	R SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
145	39546/2022	30.05.2022	WP (C) - 10603/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-06			(Se at No-18)
146	39547/2022	30.05.2022	ABLAPL-4919/2022	A.S.PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
147	39548/2022	30.05.2022	ABLAPL-4939/2022	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
148	39549/2022	30.05.2022	WP (C) - 28339/2019	U.CHHOTARAY	C.O.	COURT NO. 8	Order Dtd. 2022-05-06			(Se at No-18)
149	39550/2022	30.05.2022	WP (C) - 10679/2022	S. K. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2022-05-06			(Se at No-18)
150	39551/2022	30.05.2022	ABLAPL-4917/20	J.BEHERA	C.O.	COURT NO. 3	Order Dtd.			(Se at

			22			OLD	2022-05-27			No-18)
15 1	39552/2 022	30.05.2022	WP (C) - 10600/2 022	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2022- 05-06			(Se at No- 18)
15 2	39553/2 022	30.05.2022	WP (C) - 9948/20 22	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022- 04-29			(Se at No- 18)
15 3	39554/2 022	30.05.2022	WP (C) - 2292/20 14	P.N.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2022- 05-06			(Se at No- 18)
15 4	39555/2 022	30.05.2022	WP (C) - 4916/20 22	B.M.SARAN GI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 18)
15 5	39556/2 022	30.05.2022	WP (C) - 9947/20 22	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-29			(Se at No- 18)
15 6	39557/2 022	30.05.2022	ABLAPL- 4915/20 22	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27		CRIMIN AL MISC-3	(Se at No- 18)
15 7	39558/2 022	30.05.2022	WP (C) - 9945/20 22	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-29			(Se at No- 18)
15 8	39559/2 022	30.05.2022	WP (C) - 2292/20 14	U.CHHOTAR AY	C.O.	COURT NO. 8	Order Dtd. 2022- 05-06			(Se at No- 18)
15 9	39560/2 022	30.05.2022	ABLAPL- 4914/20 22	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27		CRIMIN AL MISC-3	(Se at No- 18)
16 0	39561/2 022	30.05.2022	ABLAPL- 4913/20 22	B.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 18)
16 1	39562/2 022	30.05.2022	WP (C) - 7928/20 22	R.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 05-05			(Se at No- 18)
16 2	39563/2 022	30.05.2022	CRLMC- 2562/20 12	B.R.SENAP ATI	C.O.	COURT NO. 15	Order Dtd. 2022- 04-25			(Se at No- 18)
16	39564/2	30.05.2022	ABLAPL-	A.K.JATI	C.O.	COURT	Order			(Se

3	022	2	4912/2022			NO. 3 OLD	Dtd. 2022- 05-27			at No- 18)
16 4	39565/2 022	30.05.202 2	WP (C) - 12472/2 022	C. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022- 05-18			(Se at No- 18)
16 5	39566/2 022	30.05.202 2	CRLMC- 1962/20 12	P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2022- 05-10			(Se at No- 18)
16 6	39567/2 022	30.05.202 2	ABLAPL- 4910/20 22	M.N.MOHAN TY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27			(Se at No- 18)
16 7	39568/2 022	30.05.202 2	CRLMC- 3766/20 12	B.B.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022- 04-25			(Se at No- 18)
16 8	39569/2 022	30.05.202 2	WP (C) - 5558/20 21	N. K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022- 05-05			(Se at No- 18)
16 9	39570/2 022	30.05.202 2	WP (C) - 9873/20 22	T. R. DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 04-27			(Se at No- 18)
17 0	39571/2 022	30.05.202 2	CRLA- 430/201 8	B R MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-27			(Se at No- 18)
17 1	39572/2 022	30.05.202 2	CRLMC- 1884/20 12	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022- 04-25			(Se at No- 18)
17 2	39573/2 022	30.05.202 2	WP (C) - 9193/20 22	S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 05-06			(Se at No- 18)
17 3	39574/2 022	30.05.202 2	WP (C) - 7846/20 22	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022- 04-29			(Se at No- 18)
17 4	39575/2 022	30.05.202 2	CRLMC- 3014/20 19	K.S.DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(Se at No- 18)
17 5	39576/2 022	30.05.202 2	CRLMC- 1939/20 18	P K MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-29			(Se at No- 18)

176	39577/2022	30.05.2022	WP (C) - 10064/2022	SAMIR BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Se at No-18)
177	39578/2022	30.05.2022	WP (C) - 10656/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Se at No-18)
178	39579/2022	30.05.2022	CRLMC-2375/2012	AMIYA KUMAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-04-25			(Se at No-18)
179	39580/2022	30.05.2022	WP (C) - 10341/2022	B. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Se at No-18)
180	39581/2022	30.05.2022	CRLMC-3121/2018	M. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-25			(Se at No-18)
181	39582/2022	30.05.2022	WP (C) - 11500/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Se at No-18)
182	39583/2022	30.05.2022	CRLMC-997/2011	A. C. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-27			(Se at No-18)
183	39584/2022	30.05.2022	WP (C) - 10680/2022	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Se at No-18)
184	39585/2022	30.05.2022	WP (C) - 10677/2022	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Se at No-18)
185	39586/2022	30.05.2022	ABLAPL-4909/2022	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
186	39587/2022	30.05.2022	WP (C) - 10339/2022	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Se at No-18)
187	39588/2022	30.05.2022	ABLAPL-4908/2022	R. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-27			(Se at No-18)
188	39589/2022	30.05.2022	CRLMC-3789/2012	P. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-			(Se at No-

							04-25			18)
189	39590/2022	30.05.2022	BLAPL-1001/2022	LOKANATH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-05-20		CRMINAL MISC-2	(Se at No-16)
190	39591/2022	30.05.2022	BLAPL-4073/2022	K.P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-05-19			(Se at No-16)
191	39592/2022	30.05.2022	ARBA-26/2022	G JAYSINGH	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-16)
192	39593/2022	30.05.2022	FAO-19/2021	P K LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Se at No-16)
193	39594/2022	30.05.2022	WP (C) - 13541/2022	P K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-16)
194	39595/2022	30.05.2022	WP (C) - 13519/2022	P K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-16)
195	39596/2022	30.05.2022	WP (C) - 13538/2022	P K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-16)
196	39597/2022	30.05.2022	WP (C) - 13472/2022	G C JENA	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-16)
197	39598/2022	30.05.2022	WP (C) - 12781/2022	M BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-16)
198	39599/2022	30.05.2022	WP (C) - 13319/2022	T C PANIGRAHI	C.O.	COURT NO. 15	Order Dtd. 2022-05-27		WRIT BRANCH -1	(Se at No-2)
199	39600/2022	30.05.2022	WP (C) - 13652/2022	S C DAS	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-2)
200	39601/2022	30.05.2022	WP (C) - 13525/2022	R R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-2)
201	39602/2022	30.05.2022	WP (C) - 13385/2022	U P BAG	C.O.	COURT NO. 15	Order Dtd.			(Se at

			022				2022-05-27			No-2)
20 2	39603/2 022	30.05.202 2	WP (C) - 13406/2 022	SUMANTA DAS	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27		WRIT BRANCH -2	(Se at No- 6)
20 3	39604/2 022	30.05.202 2	WP (C) - 13424/2 022	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 6)
20 4	39605/2 022	30.05.202 2	WP (C) - 13425/2 022	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27		WRIT BRANCH -2	(Se at No- 6)
20 5	39606/2 022	30.05.202 2	WP (C) - 13371/2 022	P N NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 6)
20 6	39607/2 022	30.05.202 2	WP (C) - 13621/2 022	P N NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 6)
20 7	39608/2 022	30.05.202 2	WP (C) - 26340/2 021	L D SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 05-27		WRIT BRANCH -8	(Se at No- 39)
20 8	39609/2 022	30.05.202 2	WP (C) - 13530/2 022	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 39)
20 9	39610/2 022	30.05.202 2	WP (C) - 13649/2 022	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 39)
21 0	39611/2 022	30.05.202 2	WP (C) - 13293/2 022	G C JENA	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27		WRIT BRANCH -8	(Se at No- 43)
21 1	39612/2 022	30.05.202 2	WP (C) - 13636/2 022	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27		WRIT BRANCH -5	(Se at No- 32)
21 2	39613/2 022	30.05.202 2	WP (C) - 13644/2 022	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27		WRIT BRANCH -5	(Se at No- 32)
21 3	39614/2 022	30.05.202 2	WP (C) - 13311/2 022	A K JATI	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 32)
21	39615/2	30.05.202	WP (C) -	B K PATI	C.O.	COURT	Order			(Se

4	022	2	13565/2 022			NO. 15	Dtd. 2022- 05-27			at No- 32)
21 5	39616/2 022	30.05.202 2	WP (C) - 13444/2 022	B BARIK	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 32)
21 6	39617/2 022	30.05.202 2	WP (C) - 13613/2 022	A PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 32)
21 7	39618/2 022	30.05.202 2	WP (C) - 13540/2 022	P K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 32)
21 8	39619/2 022	30.05.202 2	WP (C) - 13539/2 022	P K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 32)
21 9	39620/2 022	30.05.202 2	WP (C) - 13446/2 022	R K DEHURY	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 32)
22 0	39621/2 022	30.05.202 2	WP (C) - 13658/2 022	M D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27		WRIT BRANCH -5	(Se at No- 32)
22 1	39622/2 022	30.05.202 2	WP (C) - 13547/2 022	SUMANTA DAS	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27		WRIT BRANCH -3	(Se at No- 28)
22 2	39623/2 022	30.05.202 2	WP (C) - 13622/2 022	A K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27		WRIT BRANCH -5	(Se at No- 32)
22 3	39624/2 022	30.05.202 2	WP (C) - 13545/2 022	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 32)
22 4	39625/2 022	30.05.202 2	WP (C) - 13534/2 022	P K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 32)
22 5	39626/2 022	30.05.202 2	WP (C) - 13471/2 022	U P BAG	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 32)
22 6	39627/2 022	30.05.202 2	WP (C) - 13543/2 022	B K PATI	C.O.	COURT NO. 15	Order Dtd. 2022- 05-27			(Se at No- 32)

227	39628/2022	30.05.2022	WP (C) - 13412/2022	B K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-32)
228	39629/2022	30.05.2022	WP (C) - 13427/2022	R K SAHOO ADV	C.O.	COURT NO. 15	Order Dtd. 2022-05-27		WRIT BRANCH -2	(Se at No-6)
229	39630/2022	30.05.2022	WP (C) - 13482/2022	J K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-6)
230	39631/2022	30.05.2022	WP (C) - 13491/2022	M N MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-6)
231	39632/2022	30.05.2022	TRP (C) - 191/2022	JAGANNATH KAMILA	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-6)
232	39633/2022	30.05.2022	FAO- 35/2021	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-04-12			(Se at No-6)
233	39634/2022	30.05.2022	CRLMP- 1005/2022	P K PANDA	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-6)
234	39635/2022	30.05.2022	CRLMP- 998/2022	M R PADHI	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-6)
235	39636/2022	30.05.2022	CRLMP- 995/2022	S. PATTANA IK	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-6)
236	39637/2022	30.05.2022	CRLMP- 993/2022	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2022-05-27			(Se at No-6)

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